

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1996
ANSWERED ON:05.08.2005
DABHOL POWER PROJECT
Veerendra Kumar Shri M.P.

Will the Minister of POWER be pleased to state:

- (a) whether the local people have opposed the revival of Dabhol Power Project;
- (b) if so, the reasons therefor;
- (c) whether the power plant has also polluted the creek by discharging water from the cooling towards; and
- (d) if so, the steps taken/proposed to be taken to save the environment hazards created by the plant?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : No such representation has been received by the Ministry of Power from the local people in recent times opposing the revival of the Dabhol Power Project.

(c) & (d) : The Dabhol power plant has been inoperative since it shut down in May- June, 2001 following contractual disputes between the Maharashtra State Electricity Board and Dabhol Power Company. Upon restart, the company acquiring the assets shall implement the stipulations of the Maharashtra State Pollution Control Board (MSPCB) so as to ensure that operating of the plant is in conformity with the statutory requirements on pollution related matters.